

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 263 OF 2016 &  
IA NO. 549 OF 2016**

**Dated: 1<sup>st</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>Gujarat Urja Vikas Nigam Ltd.</b>	<b>...Appellant(s)</b>
<b>Vs.</b>	
<b>Gujarat Electricity Regulatory Commission &amp; Anr.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Ashish Jha  
Mr. Sanjay Sen for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.08.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**